

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1240
(To be answered on the 27th July 2023)**

EXPANSION OF SALEM AIRPORT

**1240. SHRI A.K.P. CHINRAJ
SHRI PARTHIBAN S.R.**

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

- (a) whether the Government proposes for expansion of Salem Airport in the State of Tamil Nadu and if so, the details thereof; and
(b) the steps taken to operate flights from Salem to other cities like Bangalore, Chennai, Hyderabad etc?**

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री**

(GEN. (DR) V. K. SINGH (RETD))

(a): For expansion of Salem Airport, the Airports Authority of India (AAI) has projected a land requirement of 446 acre to the State Government of Tamil Nadu for development of Terminal Building, extension of runway, construction of Parallel Taxi Track, cargo terminal, apron and other allied infrastructure works. The land is yet to be handed over by the State Government.

(b): After repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market has been deregulated. Consequently, airlines are free to induct capacity with any aircraft type for selecting whatever markets and network they wish to service and operate with compliance of Route Dispersal Guidelines (RDGs) issued by the Government across the country. Thus, it is up to the airlines to provide air services to/from any airport in the country depending on their operational and commercial viability. The Ministry of Civil Aviation regularly interacts with the airlines to promote air connectivity.
